

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 191 OF 2017

Dated : 12th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Meghalaya Power Transmission Corporation Ltd. Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-2

ORDER

List the matter for hearing on **10.12.2019.**

**(Ravindra Kumar Verma)
Technical Member
mk/mkj**

**(Justice Manjula Chellur)
Chairperson**